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Title: Regarding drinking water problem in Karur Parliamentary Constituency and other parts of Tamil Nadu.

**SUSHRI S. JOTHIMANI:** Thank you, hon. Speaker, Sir.

There is a very severe drinking water crisis in Tamil Nadu, especially in my constituency, Karur. To manage the situation of drinking water, we have to bring the Integrated Kaveri Water Scheme along with the existing schemes to Aravakurichi, Vedasandur, Karur, Krishnarayapuram, Manapparai and Viralimalai constituencies.

In Paramathi Block, there is Thathampalayam Lake, the control of which is under the Forest Department of the Central Government. The Central Government either has to hand over that Thathampalayam Lake to the State PWD or they themselves allot funds to take necessary action and solve the drinking water as well as the agricultural issues.

There is also the Cauvery – Kundaru river linking plan. Apart from that there is Veliyenai lake; there is Punjapatti lake; there is Kadavur lake. There are also other lakes, the water of which is not being used and the lakes have almost been destroyed over the years. I am thankful to the hon. *Jal Shakti* Minister who sent three Under Secretary level officers to my district and they came and oversaw the things. I would like to impress upon the hon. Minister to kindly release the funds as quickly as possible and resolve the water issue in the area.

The release of Cauvery river water is a big issue in Tamil Nadu. There have been several Supreme Court judgements on this but still water is not being released and it should be done as quickly as possible.